

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

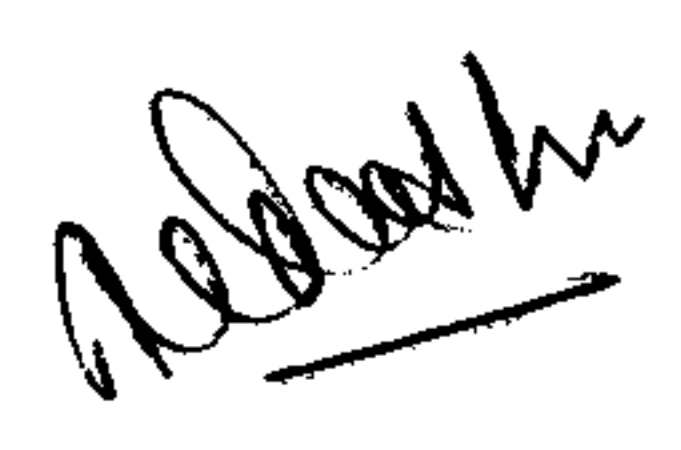
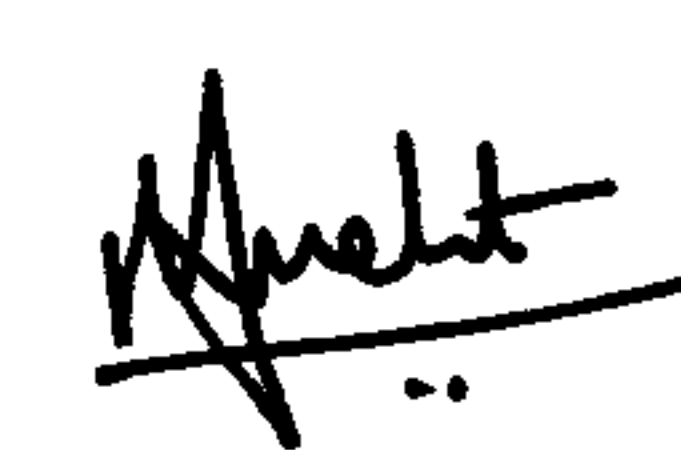
Co. Appeal No. 252/252(3)/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018**

Name of the Company: Manish Tiwari
(Kanakdhara Bhuildinfra Pvt Ltd)
V/s.
ROC, Gwalior, MP.

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ashish C. Doshi	PCS	Applicant	
2.	Nachiket D. Mehta	Advocate	Respondent IT Dept	

ORDER

PCS Mr. Ashish Doshi is present for the Appellant. Advocate Mr. Nachiket D. Mehta is present for the Respondent (Income Tax Department)

On the request of Learned Counsel for the Respondent (Income Tax Department), the matter is adjourned.

List the matter on 17.09.2018


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 4th day of September, 2018


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL